

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 03rd of August, 2022

NO.HC.VII-56/2020/5609/A ###: On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Grade-I Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend 4 (four) days "**Sensitization and Knowledge Enhancement Programme**" for the Special Judges under POCSO Act, to be held in the Judicial Academy, Assam w.e.f **11-08-2022 to 14-08-2022**.

ASSAM		
Sl. No.	Name	Designation & place of posting
1.	Smti. Sabnam Choudhury	District & Sessions Judge, Bajali
2.	Shri. Kaushik Hazarika	Addl. District & Sessions Judge, Baksa, Mushalpur.
3.	Shri Debashish Saikia	Additional Sessions Judge cum Special Judge, (POCSO), Barpeta
4.	Shri Jogeswar Borah	District and Sessions Judge Biswanath, Biswanath Chariali
5.	Sri Satya Nath Sarma	District & Sessions Judge, Bongaigaon
6.	Sri Bhupen Kr. Nath	Addl. District & Sessions Judge, North Salmara, Abhayapuri, Bongaigaon
7.	Shri Dhruvad Kashyap Das	District & Sessions Judge cum Special Judge, Children Court , Cachar
8.	Smti Tasfia Hussain	Addl. District & Sessions Judge, Cachar
9.	Shri Abu Saleh Badrudduza Laskar	District & Sessions Judge cum Special Judge, Charaideo
10.	Shri Utpal Prasad	District & Sessions Judge, Chirang
11.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Bijni, Chirang
12.	Shri Kalyanjit Saikia	Addl. District & Sessions Judge, Chirang
13.	Sri Abhijit Bhattacharyya	District & Sessions Judge, Darrang
14.	Shri Murtaza Ahmed Choudhury	District & Sessions Judge, Dhemaji

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15.	Smti Poli Katakai	Addl. Sessions Judge Cum Special Judge,(POCSO), Dhubri
16.	Shri Sujit Kumar Ghosh	Addl. District & Sessions Judge, Bilasipara, Dhubri
17.	Smt. Aparna Ajitsaria	District & Sessions Judge, Dibrugarh
18.	Sri Sushil Kr. Kabra	Addl. District & Sessions Judge, (FTC) Dibrugarh
19.	Shri Abubakkar Siddique	District & Sessions Judge, Dima Hasao
20.	Smti. Sharmila Bhuyan	District & Sessions Judge, Goalpara
21.	Shri Subhrangsu Dhar	Addl. District & Sessions Judge, Goalpara.
22.	Smti. Rubina Sarma	Addl. Sessions Judge Cum Special Judge,(POCSO), Golaghat
23.	Shri Sanjay Hazarika	District & Sessions Judge, Hailakandi
24.	Shri Aditya Hazarika	District & Sessions Judge, Hojai
25.	Shri Anurag Jintoo Borah	Addl. District & Sessions Judge, Jorhat
26.	Smti. Audri Bhattacharyya	Addl. Sessions Judge & Special Judge, (POCSO), Kamrup(M)
27.	Smti. Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge (POCSO), Kamrup, Amingaon
28.	Shri Anil Kumar Basfor	Addl. District & Sessions Judge, Kamrup, Rangia
29.	Smti. Suchandra Bhattacharjee	District & Sessions Judge, Karimganj
30.	Sri Subhabrata Datta	Addl. District & Sessions Judge, Karimganj
31.	Smti. Rini Bharali	Addl. District & Sessions Judge, Karbi Anglong
32.	Shri Joydev Koch	Addl. District & Sessions Judge, FTC, Kokrajhar
33.	Smti Rashmita Das	Addl. Sess. Judge -cum- Special Judge(POCSO), Lakhimpur
34.	Sri Nogen Senabaya Deori	District & Sessions Judge, Majuli
35.	Smti Angjeeta Mahanta	Addl. Sessions Judge cum Special Judge, (POCSO), Morigaon
36.	Smti. Ipsita Borthakur	Addl. Sessions Judge cum Special Judge (POCSO), Nagaon
37.	Smti Farhana Sultana	Addl. District & Sessions Judge, Nalbari

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38.	Smti. Nazmee Ayysha Ahmed	Addl. Sessions Judge –cum- Special Judge, (POCSO), Sivasagar
39.	Smti. Sangeeta Gogoi Bora	Addl. District & Sessions Judge, Sonitpur
40.	Sri Syed Imdadur Rahman	District & Sessions Judge, South Salmara - Mankachar
41.	Smti Chitra Rani Saikia	Additional Sessions Judge-cum-Special Judge, (POCSO), Tinsukia
42.	Sri Mahendra Kalita	District & Sessions Judge, Udalguri
43.	Shri Bablu Sutradhar	Addl. District and Sessions Judge, FTC, Margherita (<i>under order of transfer as District & Sessions Judge, West Karbi Anglong, Hamren</i>)

NAGALAND

Sl. No.	Name	Designation & place of posting
1.	Smti. Yarenjungla Longkumer	Principal District & Sessions Judge, Kohima
2.	Shri N. Longshithung Ezung	Principal District & Sessions Judge, Tuensang
3.	Smti. Mezivolu T. Therieh	District & Sessions Judge, Phek
4.	Shri Inalo Zhimomi	Principal District & Sessions Judge, Dimapur
5.	Smti. Duvelu Vero	District & Sessions Judge, Wokha
6.	Smti. Tucuno Vamuzo	District & Sessions Judge, Mon
7.	Smti. Somet Chumden Chang	Principal District & Sessions Judge, Mokokchung
8.	Shri Ajongba Imchen	District & Sessions Judge, Zunheboto

MIZORAM

Sl. No.	Name	Designation & place of posting
1.	Lalbiakzama	District & Sessions Judge, Aizawl Judicial District, Aizawl
2.	T.I. Guite	District & Sessions Judge, Lunglei Judicial District, Lunglei
3.	Sylvie Zomuanpuii Ralte	Addl. District & Sessions Judge, Champhai Judicial District, Champhai
4.	Julie Lalrinzami,	Judge, Fast Track Court, Kolasib District

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5.	Lalngaihkawia Zote	Judge, Fast Track Court, Siaha District
6.	P. Singthanga	Presiding Officer, FTSC (E- (POCSO Act), Aizawl
7.	R. Lalthazuala	Presiding Officer, FTSC (Rape & (POCSO) Act), Aizawl
8.	T. Saikunga	Presiding Officer, FTSC (Rape & (POCSO) Act), Champai

ARUNACHAL PRADESH

Sl. No.	Name	Designation & place of posting
1.	Shri Nani Grayu	District & Sessions Judge, West Siang District, Aalo
2.	Smti. Jawwplu Chai	District & Sessions Judge, Lower Subansiri, Ziro
3.	Sri Ito Basar	District & Sessions Judge, Tirap District, Khonsa
4.	Shri Lobsang Tenzin	District & Sessions Judge, Lohit District, Tezu
5.	Shri Gote Mega	District & Sessions Judge, Papumpate District, Yupia
6.	Shri Tegeng Padoh	District & Sessions Judge, East Siang District, Pasighat
7.	Shri Hirendra Kashyap	District & Sessions Judge, West Kameng District, Bomdila
8.	Shri Tage Halley	Addl. District & Sessions Judge, Leparada District, Basar

(The list of officers hereinabove is not necessarily in order of Seniority)

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid Training on **11-08-2022 at 9:00 A.M.**

By Order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-56/2020/5610-5625/A Dated: 03-08-2022

Copy forwarded for information & necessary action to:

1. The L.R.-cum-commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Registrar (Admin. / Vigilance / Esstt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He/She is requested to inform the nominated Judicial Officers of his/her State to attend the training accordingly).

10. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South-Salmara, Mankachar / Tinsukia / Udalguri / West Karbi Anglong, Hamren

(He/ She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly).

11. The nominated Judicial Officers.

a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at ja@assam.gov.in on or before **06-08-2022** to enable the Academy to arrange for accommodation.

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Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification **before the Hon'ble Director, Judicial Academy, Assam.**

14. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
08.08.22
REGISTRAR (JUDICIAL)